

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:54
ANSWERED ON:28.02.2000
STRIKE BY POWER WORKERS
RIZWAN ZAHEER KHAN;VILAS BABURAO MUTTEMWAR

Will the Minister of POWER be pleased to state:

- (a) whether recently a number of strikes were launched by the power workers in various States;
- (b) if so, the details in this regard;
- (c) whether in spite of stringent measures the strikes continued;
- (d) if so, the steps taken by the Union Government to resolve the issues involved therein; and
- (e) the details of the final settlement arrived at?

Answer

THE MINISTER OF POWER

(SHRI P.R. KUMARAMANGALAM)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.54 TO BE ANSWERED IN THE LOK SABHA ON 28.2.2000 REGARDING STRIKE BY POWER WORKERS.

(a) to (c) : The power employees of Uttar Pradesh were on strike from 14-1-2000 to 25-1-2000. The strike was supported by the employees of some other State Electricity Boards through a one day token strike.

(d) : The Government of India is committed to support the process of reform of the power sector in the States. It is believed that reforms in the power sector are imperative. Unless reforms are implemented quickly, it may be difficult to even maintain the present quality of power supply let alone improve it.

(e) : The strike in Uttar Pradesh ended with the Government of Uttar Pradesh inter-alia, reassuring its power employees that there would be no victimisation of the employees, that there would be full protection of their service conditions and payment of gratuity, provident fund, pensions etc., and adequate financial provisions for this purpose would be made.